

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 6(ND)/2015

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: Raj Kumar Giri V/s. M/s. Integrated Envirotech
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Shrey Chathly, Advocate

For the Respondent (s) : Ms. Ankita Patnaik, Advocate

ORDER

Mr. Shrey Chathly, Ld. Counsel for the Petitioner is present along with the Petitioner, and prays for withdrawal in view of a compromise being arrived at. As all disputes have been settled, nothing further survives.

The petition is disposed off as withdrawn.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**